

**COMPETITION APPELLATE TRIBUNAL****Dated : 09<sup>th</sup> May, 2017****NOTICE**

Take Notice that the matter listed for hearing on **09-05-2017** will now be taken up on the date indicated below:-

<b>S.No.</b>	<b>Case No.</b>	<b>Name of the parties</b>	<b>Date of hearing</b>	<b>Next date of hearing</b>
1.	IA No. 37/2017 (For restoration) IA No. 38/2017 (For modification of order dt. 28-11-2016) IA No. 42/2017 (For amendment) In Appeal No.68/2016	BINANI CEMENT LIMITED  <b>VERSUS</b>  COMPETITION COMMISSION OF INDIA AND ANOTHER	09-05-2017	11-05-2017
2.	Appeal No.69/2016	BINANI CEMENT LIMITED  <b>VERSUS</b>  COMPETITION COMMISSION OF INDIA AND ANOTHER	09-05-2017	11-05-2017
3.	Execution Application No. 05/2015 in UTPE No. 39/2009	SHRI K.K. SHARMA  <b>VERSUS</b>  ANURADHA SAHKARI AWAS SAMITI LTD. AND OTHERS	09-05-2017	11-05-2017

(Court Master)